
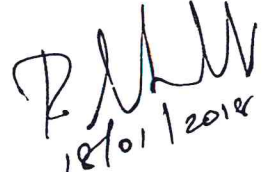


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/682/IB/2017
NAME OF THE PETITIONER : ARIES
NAME OF THE RESPONDENT : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R Kamran	P.C.S. for Bafna Pharmaceuticals for.	 R Kamran
2.	P. Manojan.	For Aries. Applicant	 18/01/2018

ORDER

Counsel for Applicant present. Representative for the Corporate Debtor present and brought one DD to the tune of Rs.1 lakh dated 18.01.2018 to be drawn at Indian Bank; the same is handed over to the Counsel for the Applicant. Representative for the Corporate Debtor submitted that efforts are being made to settle the matter between the parties for which he prayed for time. At request, time is enlarged with the direction to file the schedule for payment on next date of hearing and bring one more DD of an appropriate amount in order to show bona-fide. Put up on 06.02.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)